

HIGH COURT OF UTTARAKHAND, NAINITAL.

NOTIFICATION

No. 342 /UHC/Admin.(A)/2024

Dated: September 09, 2024.

Shri Anoop Singh, C.P.C. of the Court is hereby nominated as Nodal Officer for online RTI portal in the establishment of High Court of Uttarakhand, Nainital, in addition to his earlier assigned work.

This order shall come into force with immediate effect.

By order of Hon'ble the Chief Justice

Sd/-
(Kahkasha Khan)
Registrar General

No. 4996/UHC/Admin.(A)/2024

Dated: September 09, 2024.

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice with the request to place before Her Lordship for kind perusal.
2. P.S. to Hon'ble Judges with the request to place before His Lordship for kind perusal.
3. Principal Secretary Law/L.R., Government of Uttarakhand, Dehradun.
4. All the Registrars of the Court.
5. Secretary, Uttarakhand Information Commission, Dehradun.
6. Registrar, High Court Cadre, High Court of Uttarakhand, Nainital.
7. Shri Anoop Singh, C.P.C./O.S.D., High Court of Uttarakhand, Nainital along with letter dated 24.05.2024 of Secretary, Uttarakhand Information Commission.
8. P.S. to Registrar General.
9. The Director, Printing & Stationary, Government Press, Roorkee, District–Hardwar for Publication of the Notification in the next issue of Gazette of Uttarakhand.
10. Assistant Registrar (I.T.) of the Court with the request to upload the same on the website of the High Court of Uttarakhand, Nainital.
11. Officer concerned.
12. Guard File/Personal File.

By order

Section Officer,
Admin. A